# GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

# LOK SABHA UNSTARRED QUESTION NO. 1221 TO BE ANSWERED ON 02<sup>nd</sup> MAY, 2016

### INDIA-AUSTRALIA TRADE IN SERVICES AGREEMENT

## 1221. SHRI JAYADEV GALLA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether Australia has decided to permit workers other than software and nurses under Comprehensive Economic Cooperation Agreement;
- (b) if so, the details thereof along with the categories of workers which have been permitted;
- (c) whether Australia is permitting medical graduates of India who studied in countries other than India like China, Russia, US, etc.; and
- (d) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

# THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

- a) No Madam,
- b) Does not arise.
- c) & d) The information is being collected and will be laid on the table of the House when it becomes available.

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